

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5703 - JK (LD) of 2025

DATED:- 19 - 05 - 2025

Sanction is hereby accorded to the appointment of Shri Arvind Sambyal, Dy.SP (RPHQ Jammu) as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-19.05.2025

No:- LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Staff Office to DIG J&K Jammu.(This is with reference to his O.M No. Legal/RPHQ/2025/1586-90 dated 16.05.2025)
8. Director Litigation, Srinagar/ Jammu.
9. Assistant Law Officer concerned
10. Officer In Charge Litigation (OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 5703 - JK(LD) of 2025 dated 19.05.2025.

S.No	SWP No	Title of the case
01	2174/2009	Latief Mohd and Another
02	448/2011	Gagandeep Singh & another V/S State & Others
03	2189/2009	Rehmat Ali and others
04	2324/2009	Maqbool Hussainand others
05	2212/2009	Sagar Ali V/s State and others
06	2305/2009	Mohd Aslam and others
07	1195/2011	Mohd Rafiq V/s State and others
08	366/2011	Krishan Kumar V/S State &Others
09	918/2011	Maneer Ahmad and others V/S State and others
10	521/2011	Sadam Hussain and others V/s State and others
11	1149/2011	Veer Khan V/s State and others
12	528/2011	Shakeel Mohd and others V/s State and others
13	1929/2011	Bikramjeet Singh and others V/S State and others
14	2798/2012	Abdul Maneer V/s State and others